POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

BLISS GVS PHARMA LIMITED (BGPL)

Regd. Off.: 6/29A, Udit Mittal Industrial Premises Co-op. Society Ltd., Andheri-Kurla Road, Andheri (E), Mumbai-400 059.

The details subsequent to the completion of the Offer made vide Public Announcement dated April 2, 2007 and October 25, 2007 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. Shibroor N. Kamath** (hereinafter referred to as 'Acquirer') to acquire upto 12,61,334 equity shares of Rs. 10/- each representing 20% of the voting capital of BGPL at a price of Rs. 63/- (including interest of Rs. 3/-) ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **BLISS GVS PHARMA LIMITED**
2. Name and Address of the Acquirer including PACs : **Mr. Shibroor N. Kamath**
   202, Jay Akshay Sagar CHS, Namdeo Panth,
   Dombivli (East), Thane-421 201.
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **MONDKAR COMPUTERS PRIVATE LIMITED**
5. Offer details
   a) Date of Opening of the Offer : November 7 , 2007 (Wednesday)
   b) Date of Closing of the Offer : November 26, 2007 (Monday)
6. Details of the acquisition (based on post issue voting capital) :

SR. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs.63.00/- per share Not Applicable		Rs.63.00/- per share Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer before MOU / P.A.	8, 59,147	13.62	8, 59,147	13.62
(iii)	Shares acquired by way of MOU or Market Purchases or Preferential Allotment	26,66,667	42.28	26,66,667	42.28
(iv)	Shares acquired in the Open Offer	12,61,334	20.00	Nil	Nil
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 7,94, 64,042/-		Nil	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Shareholding of Acquirer (ii+iii+iv+vi)	47,87,148	75.90	35,25,814	55.90
(viii)	Post Offer Shareholding of Promoter Group including Acquirer	53,66,601	85.09	41,05,267	65.09
		Pre Offer	**Post Offer**	**Pre Offer**	**Post Offer**
(ix)	Pre & Post Offer Shareholding of Public	22,01,400 (34.91%)	9,40,066 (14.91%)	22,01,400 (34.91%)	22,01,400 (34.91%)

7. Status of Escrow Account : The amount lying in the Escrow Account is yet to be released to the Acquirer.
8. Payment of Interest, if any : Interest of Rs.3.00 per share has been calculated for the delay in payment of consideration.
9. Status of Investor Compliances received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this announcement and also for the obligations of Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: 022-6611 1700; Fax: 022-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Atul Kothari

Growing & Sharing with You

Place: Mumbai
Date: December 1, 2007